

**PARLIAMENT OF INDIA
RAJYA SABHA**

ERRATA
to the list of Questions for WRITTEN ANSWERS for
Monday, July 26, 2021/Sarvana 4, 1943 (Saka)

Q. No.	Corrections
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642. May be treated as **cancelled**.

700. May be treated as **cancelled**.

714. May be treated as **cancelled**.

- In the index, Question No. 642 may be **deleted** from the Ministry of Coal.
- In the index, Question No. 700 may be **deleted** from the Ministry of Information and Broadcasting.
- In the index, Question No. 714 may be **deleted** from the Ministry of Jal Shakti.

New Delhi,
July 23, 2021.

Copy to:-

1. Ministry of Coal.
2. Ministry of Information and Broadcasting.
3. Ministry for Jal Shakti,
4. Translation Section, Rajya Sabha Sectt.
5. E.O.D., Rajya Sabha Sectt.
6. Table Office (2 spare copies).
7. Questions Branch (25 spare copies).

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, July 26, 2021/ 04 Sarvana, 1943 (Saka)

(Ministries : Coal; Defence; Environment, Forest and Climate Change; Heavy Industries and Public Enterprises; Information and Broadcasting; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs; Ports, Shipping and Waterways; Road Transport and Highways; Youth Affairs and Sports)

Total number of questions -- 160

Setting up cancer hospitals in coal mining areas

641 **Prof. Manoj Kumar Jha:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government plans to set up cancer hospitals in coal mining areas;
- (b) if so, the details thereof;
- (c) whether the cancer hospitals will be financed fully by Government;
- (d) whether these cancer hospitals will provide research facilities and funds for further study to combat this disease; and
- (e) if so, the details thereof and if not, the reasons therefor?

Pilferage from coal mines

& 642 **Dr. Santanu Sen:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of pilferage throughout the country, State-wise;
- (b) the steps taken to stop this; and
- (c) the steps taken against Border Security Force (BSF) officials who have been found to be involved in coal smuggling?

Involving private players in coal mining

643 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has taken a decision to involve private players in coal mining in the country and some of the mines have been auctioned recently;
- (b) if so, the number of coal mines identified for auctioning to the private players and the response received;
- (c) the revenue likely to be generated annually out of auction of the coal mines and employment to be generated; and
- (d) whether the private players have any binding in use of technology other than conventional and produce clean coal?

Transportation of coal

644 # **Shri Deepak Prakash:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has taken cognizance of the fact that transportation of coal in open vehicles is causing environmental pollution along the route of transport;
- (b) if so, the details thereof; and
- (c) whether Government is taking any steps to check this pollution and illegal mining?

Enhancing the extraction of coal

645 **Shri P. Bhattacharya:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of action taken by Government to enhance the extraction of the coal in the country which saw downfall during the last two years; and
- (b) the measures taken to provide better working condition for the labourers working in coal mines alongwith giving them better health facilities?

Filling up of vacancies in CPSUs

646 **Dr. C.M. Ramesh:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of number of vacancies earmarked for Scheduled Caste (SC), Scheduled Tribe (ST) and Other Backward Classes (OBCs) that have since been filled up during the last three years in the Central Public Sector Undertakings (CPSUs) functioning in coal sector, year-wise; and
- (b) by when the entire backlog of vacancies of those categories would be filled up in CPSUs, details thereof and if not, the reasons therefor?

Auction process for coal blocks

647 # **Shri Mahesh Poddar:**

Will the Minister of **Coal** be pleased to state:

- (a) details of updated status of auction process of coal blocks for commercial mining;
- (b) details of expected revenue from auction of coal blocks and employment estimated to be created, State-wise;
- (c) estimated profit or loss in revenue earned by the States or Government from allocation of coal mines on the basis of nomination, especially between 2004 to 2014, as compared to allocation of coal mines through auction; and
- (d) whether any irregularity was noticed in allocation of coal blocks committed on basis of nomination and action taken against the same has been brought to cognizance of Government, if so, details thereof?

Coal fired power plants violating water consumption norms

648 **Dr. Narendra Jadhav:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that most of India's freshwater based coal fired power plants are failing to meet the 2015 water use standards;
- (b) the details of non-complying power plants as regards ownership and State-wise

location;

(c) whether it is also a fact that many plants continue to under report or report their specific water consumption incorrectly to authorities; and

(d) the steps being taken by Government to introduce uniform format for reporting, third party monitoring and verification of the self-reported data through annual water audits?

Annual consumption of coal

649 # **Ms. Saroj Pandey:**

Will the Minister of **Coal** be pleased to state:

(a) the consumption of coal in tonnes, in the country annually before 2014 and the percentage of coal produced in the country, out of the same;

(b) the tonnage of coal imported to meet country's requirement;

(c) whether there has been any increase in the coal production of the country to meet the present coal requirements; and

(d) if so, the details thereof?

Status of Kamov Ka-226T helicopter

650 # **Shri Sanjay Singh:**

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that Indo-Russian joint venture set up to manufacture Light Utility Helicopter (LUH) Kamov Ka-226T cannot meet even about 70 per cent of the country's required demand;

(b) if so, the reasons for the failure of the project to be completed within the stipulated time-frame; and

(c) if not, the time-period that has been set for procurement of the pre-determined 200 numbers of Kamov Ka-226T?

Malfunctioning of indigenous products of Ordnance factories

651 **Shri Anil Desai:**

Will the Minister of **Defence** be pleased to state:

a) whether it is a fact that Ordnance Factory Board (OFB) manufactures and provides various types of arms and ammunitions to armed forces;

b) if so, whether there are a number of accidents while using the ammunitions manufactured by OFB since 2014 and if so, the number of personnel injured and died in such accidents;

c) whether such incidents happened due to low manufacturing quality of ammunitions; and

d) if so, whether any responsibility has been fixed and action taken against the persons responsible for the same?

Vaccancies in the Armed Forces

652 # **Shri Neeraj Dangri:**

Will the Minister of **Defence** be pleased to state:

(a) the number of posts for commissioned and non-commissioned staff lying vacant in the Armed Forces;

(b) the efforts being made by Government to fill up the vacancies;

(c) the steps being taken by Government to encourage youth to join the Armed Forces; and

(d) the details of youth who have joined the Armed Forces, from various States, during last

three years, State-wise and year-wise?

Alternate means of livelihood to female officers leaving army

653 **Shri K. Somaprasad:**

Will the Minister of **Defence** be pleased to state:

- (a) number of female army officers who have left their positions in November, 2020 after the screening done by a Special Selection Board Number 5;
- (b) number of female army officers who were released without a pension out of this number;
- (c) number of years that these Army officers had spent serving the Army;
- (d) whether there are any Government schemes to offer alternative means of livelihood to officers leaving army;
- (e) whether any of these schemes are directly aimed at employing women and if so, details thereof; and
- (f) whether any help is being offered by the Army to these female officers, if so, details thereof?

Privatisation of defence establishments

654 **Shri Elamaram Kareem:**

Will the Minister of **Defence** be pleased to state:

- (a) whether privatisation of defence establishments poses a threat to national security, if so, reasons as to why Government is planning to privatise or corporatise the prestigious manufacturing companies in defence sector, if not, the manner in which we can ensure the same;
- (b) the companies in the field of defence, Government has decided to privatise;
- (c) whether any protests raised by the employees and their federations against the privatisation, if so, the manner in which Government is planning to address their concerns and demands; and
- (d) whether any of State Governments have requested the Centre to retain such establishments in public sector?

Compensation to the families of soldiers

655 # **Shri Narain Dass Gupta:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that such complaints are being received that the families of the jawans who have given supreme sacrifice for the country are not being given the announced compensation and other facilities;
- (b) if so, the number of such complaints received so far, State-wise; and
- (c) whether any steps have been taken by Government for the redressal of the grievances received, if so, the details thereof and if not, the reasons therefor?

Making NCC training compulsory

656 **Shri Parimal Nathwani:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government is considering to make National Cadet Corps (NCC) training compulsory in Schools/Colleges;
- (b) if so, the details thereof;

- (c) the number of schools/colleges in the country voluntarily providing NCC training, State-wise cadets schools, colleges-wise;
- (d) whether NCC is equipped to impart training in Navy and Air force too; and
- (e) if so, the details of availability of such facilities?

COVID-19 cases in the forces

657 **Dr. Banda Prakash:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of the number of COVID-19 cases separately in Army, Navy and Air Force;
- (b) the number of deceased due to COVID- 19 in all the three services, service-wise;
- (c) whether any special compensation has been given to the family of those deceased due to COVID-19;
- (d) if so, the details thereof, service-wise; and
- (e) if not, the reasons therefor?

Strengthening the defence manufacturing sector

658 **Dr. Banda Prakash:**

Will the Minister of **Defence** be pleased to state:

- (a) the measures proposed to be taken for strengthening the Defence Research & Development Organisation (DRDO), Ordnance Factories and DPSUs to meet countries defence requirements;
- (b) whether Government has any plan for formulating a mechanism in which DRDO, Ordnance Factory Board (OFB), DPSUs and armed forces can come together to assess the actual requirement of such items for defence forces; and
- (c) if so, the details thereof?

Indigenously manufacturing defence products

659 **Shri A. Vijayakumar:**

Will the Minister of **Defence** be pleased to state:

- (a) the steps taken to manufacture defence products indigenously in the country;
- (b) number of defence manufacturing units existing/ to be set up in Tamil Nadu; and
- (c) whether there is any target date fixed for completion?

Hiring military scientists for R&D in the defence sector

660 **Shri Sujeet Kumar:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has considered hiring military scientists in the defence sector who can carry out Research & Development (R&D) from a military perspective, device out-of-the-box technology, and deliver prototypes for mass production by leveraging their technical expertise and experience;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Corporatization of Ordnance Factories

661 **Shri M. Shanmugam:**

Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has decided to corporatize Ordnance factories;
- (b) if so, the details thereof and reasons therefor;
- (c) whether trade unions and other stakeholders have objected to such move, fearing job loss and terms of employment affected adversely and are intending to go on a mass strike;
- (d) if so, whether Government had convened meetings, negotiations with the trade unions and the outcome thereof; and
- (e) whether any assurance was given that till the issue is resolved amicably, the process of corporatization would be kept in abeyance; and
- (f) if not, the details of manner in which Government is convincing the stakeholders, especially employees for cooperation?

Wage revision matter of workers of HAL

662 **Smt. Ambika Soni:**

Will the Minister of **Defence** be pleased to state:

- (a) the current status of settlement of wage revision matter of workers of Hindustan Aeronautics Ltd. (HAL);
- (b) the main demands of the workers of HAL; and
- (c) the steps taken by Government fulfill the realistic and affordable expectations of the HAL workers?

Splitting of OFB

663 **Smt. Ambika Soni:**

Will the Minister of **Defence** be pleased to state:

- (a) whether the Government has decided to split Ordnance Factory Board (OFB) into a number of separate entities;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the details of weapon, ammunitions and other products to be produced in each of such entities?

Vaccination of defence personnel against COVID-19

664 **Shri Tiruchi Siva:**

Will the Minister of **Defence** be pleased to state:

- (a) whether a plan has been set in place to vaccinate defence personnel stationed at the borders, if so, the details thereof and if not, reasons for the same; and
- (b) the percentage of defence personnel vaccinated against COVID-19 till now?

Transfer of defence property to successors

665 **Shri Vishambhar Prasad Nishad:**

Ch. Sukhram Singh Yadav:

Will the Minister of **Defence** be pleased to refer to answer to Unstarred Question No 651 given in the Rajya Sabha on 17th December 2018 and state:

- (a) whether each and every final legal opinion and relinquishment deed has been obtained

from a successor in favour of other to allow mutation in favour of a Successor as per Civil Court Judgement 27/09/2010, and now no hurdles are there to proceed with mutation;

(b) if so, by when will the mutation proceedings be completed by Director-General of Defence Estate (DGDE); and

(c) whether it is a fact that one tower and a cycle stand are causing interruption in opening of entry exit gate, if so, by when they would be shifted to allow full entry exit access?

Privatisation of ordnance factories

666 **Shri Vishambhar Prasad Nishad:**

Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has agreed in principle in the second week of June, 2021 to privatise forty one ordnance factories by dissolving these factories into seven State run corporations and thereafter selling these corporations to private players;
- (b) if so, the details thereof; and
- (c) the reasons for the same?

Land acquired for defence corridor

667 # **Shri Rewati Raman Singh:**

Will the Minister of **Defence** be pleased to state:

- (a) the area of hectares in land acquired for defence corridor during the year 2020-21, State-wise;
- (b) the number of people likely to get employment for constructing defence corridor in the coming years; and
- (c) to what extent, defence products are likely to be manufactured in the country with the construction of defence corridor during the current financial year?

Officials suspended in Cantonment Board, Agra

668 **Smt. Chhaya Verma:**

Shri Vishambhar Prasad Nishad:

Ch. Sukhram Singh Yadav:

Will the Minister of **Defence** be pleased to state:

- (a) the name and designation of officials who were suspended in Cantonment Board, Agra and have been reinstated;
- (b) the details of charges on them and reasons for their suspension;
- (c) whether any of such officials were suspended for financial irregularities, if so, the details of such financial irregularities;
- (d) the name and designation of the officials involved in enquiry of such officials;
- (e) the details of procedure followed in the enquiry;
- (f) whether any recoveries have been made from the officials involved in financial irregularities and if so, the details of such recoveries; and
- (g) the details of the report of enquiry?

Private players in defence manufacturing sector

669 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has got any success to bring private players in defence manufacturing sector; and
 (b) if so, the achievements made till date in this regard along with the measures taken by Government to boost defence sector to tackle the extreme threat from hostile neighbouring countries such as Pakistan and China?

Elections for cantonments

670 # **Shri Naresh Bansal:**

Will the Minister of **Defence** be pleased to state:

- (a) whether elections for dissolved cantonments are likely to be conducted;
 (b) if so, the details thereof; and
 (c) if not, the reasons for delay?

Creating necessary infrastructure on the borders

671 # **Shri Naresh Bansal:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Government has been successful in creating necessary infrastructure on the borders;
 (b) if so, the details thereof; and
 (c) the status of the same with regard to State of Uttarakhand?

Policy changes to achieve SDGs

672 **Dr. Ameer Yajnik:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government has proposed some policy changes to achieve Sustainable Development Goals (SDGs) of United Nations (UN) in totality;
 (b) if so, the details thereof;
 (c) if not, the reasons therefor; and
 (d) the details of its impact on the existing environmental framework?

Mapping of data with respect to perennial rivers

673 **Prof. Manoj Kumar Jha:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether the Ministry has mapped the data where India's perennial rivers, its hydropower and irrigation projects are located;
 (b) if so, the details thereof;
 (c) whether the overall number of inviolate coal blocks in the country, where mining will be banned, has reduced over the years; and
 (d) if so, the details thereof?

Projects pending for environmental approval

674 # **Shri Harnath Singh Yadav:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government has received any proposal related to Government and non-Government projects from Uttar Pradesh for the environmental clearance;
 (b) if so, the details of the proposals pending for environmental clearance; and

(c) whether such projects are still pending for approval at Government level, if so, the reasons therefor and by when such proposals will be approved?

Assessment of generation of e-waste

675 Shri Neeraj Shekhar:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) the details of e-waste generated during 2019, 2020 and 2021 so far, in the country, State-wise;
- (b) the details of deaths reported due to e-waste in the country during 2018, 2019, 2020 and 2021 so far, State-wise;
- (c) whether Government has assessed the increase in e-waste generation in the country year by year;
- (d) if so, the details thereof and corrective steps taken in this regard; and
- (e) if not, the reasons therefor?

Similipal forest fires

676 Dr. Vikas Mahatme:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether Government takes cognizance of the serious consequences of the Similipal forest fires on the biodiversity and tribal communities;
- (b) whether Government has commissioned a research to study the causes behind these fires, if so, the details thereof;
- (c) the steps Government has undertaken to provide assistance to tribals whose livelihoods have been adversely affected by the fires; and
- (d) the steps Government has undertaken for protection and conservation of flora and fauna which have been adversely impacted by the fires?

Increased plastic waste due to COVID-19

677 Dr. Vikas Mahatme:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) the plastic waste generated since March 2018 till date;
- (b) whether the generation of plastic waste in the country has increased since the onset of the COVID-19 pandemic; and
- (c) if so, initiatives Government has taken to ensure its treatment as biomedical hazardous waste and not as normal waste?

Recycling of e-waste

678 Shri Subhash Chandra Singh:

Dr. Amar Patnaik:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) the quantum of e-waste generated along with the rate of increase in generation of waste in the last three years;
- (b) the details of schemes being implemented for the recycling of e-waste; and
- (c) the measures taken by Government to prevent the generation of e-waste?

Conservation of unique species in Andaman and Nicobar Islands

679 **Shri Vivek K. Tankha:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether it is a fact that the Andaman and Nicobar Islands are home to 11,009 unique species, as per the Zoological Survey of India;
- (b) steps Government has taken so far to ensure conservation of these species and maintenance of biodiversity;
- (c) whether Government is aware that presently, military authorities are utilising their own funds for the upkeep of certain areas, containing these unique species, to the best of their abilities; and
- (d) if so, steps Government is taking to augment these efforts and reasons for not actively pursuing conservation of these unique species?

Waste management in urban areas

680 # **Shri Surendra Singh Nagar:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether urban areas are posing a major challenge to waste disposal in the country;
- (b) if so, the State/UT-wise details thereof, the reasons therefor, and the steps being taken to deal with such situations;
- (c) whether any Committee/team has been constituted to conduct study and make recommendations, if so, the details thereof; and
- (d) if not, the other modalities being considered?

Shrinkage of wildlife habitat

681 **Shri Anand Sharma:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether it is a fact that many cases of killing of wild animals have been reported in the country;
- (b) if so, the details thereof;
- (c) the steps taken by Government to address the challenge of man-animal conflict and the shrinkage of wild life habitat; and
- (d) the remedial steps proposed to be taken by Government to restore the wild life habitat in order to save the endangered and vulnerable species?

Air quality monitoring stations

682 **Shri Partap Singh Bajwa:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether Government has conducted any research on the number of air quality monitoring stations that are ideally required and the total number of air quality monitoring stations in India;
- (b) the number of air quality monitoring stations based in urban, semi-urban and rural areas and the number of air quality monitoring stations that are equipped to measure PM 2.5 pollution;
- (c) the list of air quality monitoring stations, State-wise; and
- (d) the list of air quality monitoring stations in Punjab, district-wise and number of air quality monitoring stations Government has built/commissioned each year since 2010 till date?

Forest fires in India

683 **Shri Partap Singh Bajwa:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) the total number of forest fires in India and the total area of forests destroyed since 2015, State-wise;
- (b) whether Government has identified the reasons for these forest fires and if so, the details thereof;
- (c) whether Government has developed strategies to manage forest fires and if so, the details thereof;
- (d) whether Government has conducted any study on the relationship between climate change and forest fires and if so, the details thereof; and
- (e) whether Government has conducted any studies on the economic losses due to forest fires and if so, the details thereof?

National Clean Air Programme

684 **Shri K.C. Ramamurthy:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether it is a fact that Bengaluru, Davangere, Gulbarga and Hubli in Karnataka have been identified under National Clean Air Programme to tackle air pollution and bring Particulate Matter (PM) levels to acceptable levels;
- (b) the details of goals set to be achieved by 2024;
- (c) the details of city specific action plan prepared by Government to achieve the goals set by 2024; and
- (d) the details of funds allocated, approved, released and spent for this purpose so far?

Monitoring of forest officials

685 **Shri B. Lingaiah Yadav:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether Government/State Governments have directed the Principal Chief Conservator of Forests (PCCF) across the States to monitor the functioning of forest officials, to constitute flying squads/special teams consisting of men of integrity and that they must report directly to the PCCF and proposes to tap digital technology to keep an eye on the activities of the Forest Department officials; and
- (b) if so, the details thereof, steps being taken in this regard, cases reported/action taken so far, State-wise, if not, the reasons therefor?

1892 agreement between Mysore and Madras

686 **Dr. Anbumani Ramadoss:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the 1892 agreement between erstwhile Mysore and Madras State precisely states that upper riparian State has to have previous consent from lower Riparian State in respect of any construction proposed to be made including any new irrigation reservoirs across the 15 main rivers and streams across river Kaveri;
- (b) if so, the details thereof;
- (c) whether Karnataka Government has sought any permission to Government to construct a dam across Kaveri at Mekedatu;
- (d) if so, the details thereof; and

(e) whether the Tamil Nadu Government has given any permission to Construct dam across Kaveri at mekedatu, if so, the details thereof?

MoU with Bhutan

687 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether a Memorandum of Understanding (MoU) between India and Bhutan in the areas of environment has been signed;
- (b) if so, the details of aims and objectives of the said MoU;
- (c) the benefit that India will accrue out of these MoUs ;
- (d) the time when the MoU will be implemented alongwith present status thereof; and
- (e) the other steps taken by Government to improve bilateral cooperation with Bhutan in the areas of waste management, climate change, etc?

Mumbai CZMP

688 # **Shri Shaktisinh Gohil:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) since when the proposal for Mumbai Coastal Zone Management Plan (CZMP) is pending for the approval with Government; and
- (b) by when the final approval would be granted to Mumbai CZMP?

Phasing out single use plastic

689 # **Smt. Kanta Kardam:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has prepared an action plan to phase out the single use plastic by 2022 and presented an example by committing to end the pollution caused by plastic, if so, the details thereof; and
- (b) whether Government proposes to make all its offices free from single use plastic, if so, the details thereof, and the directions issued to end the use of single use plastic like plastic water bottle in offices, in a phased manner?

Creation of National Wildlife Protection Authority

690 **Smt. Vandana Chavan:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government plans to establish a National Wildlife Protection Authority under the Wildlife Protection Act, 1972 with wider jurisdiction for the protection of all scheduled wildlife species and their habitats, irrespective of the ownership of land;
- (b) if so, details thereof and if not, reasons therefor;
- (c) whether there is a single apex body overseeing all wildlife related departments and agencies, with appellate jurisdiction for decisions taken by National and State Wildlife Boards, that frames guidelines, undertakes research, frontline training, monitoring, prevents unsustainable land use and community driven conservation; and
- (d) if so, details thereof and if not, reasons therefor?

e-Green Watch and auditing

691 **Smt. Vandana Chavan:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether it is a fact that only thirty per cent of 'polygons' being uploaded to e-Green Watch are accurate, and if so, the details thereof and reasons therefor;
- (b) steps being taken to monitor and ensure accuracy of data uploaded to e-Green Watch;
- (c) whether Government conducts third party audit of plantation and afforestation fund utilisation and activities, and if so, details of third party audits submitted and if not, reasons therefor, State/UT-wise; and
- (d) whether Government conducts social audits regarding the survival of plantations and afforested areas, and if so, the details thereof and if not, the reasons therefor?

Assistance for afforestation in Chhattisgarh

692 # **Shri Ram Vichar Netam:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has launched any scheme to provide financial and technical assistance to the people of Chhattisgarh for afforestation and whether Government provides any other assistance for the same;
- (b) if so, the details thereof, scheme-wise;
- (c) the amount of financial assistance provided to Chhattisgarh during the last three years; and
- (d) the number of trees planted with the said assistance during the last three years?

Human animal conflict in Chhattisgarh

693 # **Shri Ram Vichar Netam:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether increase in cases of human-animal conflict in the districts of Sarguja, Raigarh Surajpur and Raigarh of Chhattisgarh State has come to the notice of Government, if so, details thereof;
- (b) the number of cases of human-animal conflict that have come into notice during the last three years and current year in the entire State including the above districts;
- (c) whether Government has framed any policy regarding compensation for the victims of said conflicts and established a facility for treatment of animal/human injured in the conflicts; and
- (d) if so, details thereof and total number of recipients of the compensation?

Biomedical waste due to COVID-19

694 **Shri Akhilesh Prasad Singh:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether data collected by the Central Pollution Control Board (CPCB) shows that India has generated 45,954 tonnes of COVID-19 waste in the last one year till June 10, 2021, if so, the details thereof;
- (b) whether the CPCB has categorized it as hazardous biomedical waste;
- (c) if so, the details thereof;
- (d) the number of biomedical waste treatment plants and disposal facilities across the country along with the capacity to treat biomedical waste, State-wise; and
- (e) the number of biomedical waste treatment plants and disposal facilities available in

Bihar at present and planned to be constructed in future?

Setting up of heavy industry with assistance of World Bank

695 **Dr. Fauzia Khan:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) whether there is any proposal under consideration of Government for setting up any heavy industry in public sector or in private sector with the assistance of World Bank or any other international organisation particularly in the backward districts of the country;
- (b) if so, the details thereof, State-wise, location-wise; and
- (c) the funds allocated/proposed to be allocated for this purpose, and the time by which the work in this regard is likely to be started?

Condition of the PSUs

696 **Dr. V. Sivadasan:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) the details of Public Sector Undertakings (PSUs) under the Ministry;
- (b) the number of them earning profit;
- (c) whether there are any PSUs that have turned profitable after 2014; and
- (d) whether there are any PSUs that have turned into non-profitable after 2014?

Status of Phase-II of the FAME India Scheme

697 **Shri Sujeet Kumar:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) the current status of Phase-II of the Faster Adoption and Manufacturing of (Strong) Hybrid and Electric Vehicles (FAME) India Scheme;
- (b) list of E-Vehicles procured as on date under the National Mission on Electric Mobility Mission Plan (NEMMP) and FAME India scheme, State-wise;
- (c) whether there have been any changes in the budget allocation especially with respect to subsidies, if so, the details thereof; and
- (d) whether Government has introduced incentives for manufacturers and buyers, if so, the details thereof?

Effect of COVID-19 on production capacities of PSUs

698 **Dr. C.M. Ramesh:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) whether production capacity in many Public Sector Undertakings (PSUs) has been affected due to COVID-19 pandemic, PSU-wise details thereof; and
- (b) whether Government proposes to appoint a Committee of Experts to look into the loss making PSUs so that these loss making PSUs increase their production capacity to optimum level, if so, the details thereof and if not, the reasons therefor?

Fake news and disinformation spread through social media

699 **Dr. Fauzia Khan:**

Will the Minister of *Information and Broadcasting* be pleased to state:

- (a) whether Government is aware about the fake news and disinformation spread through social media platforms;

- (b) if so, the details of incidents during each of the last six years and the current year;
- (c) the action taken by Government during the said period against such companies; and
- (d) the steps taken/proposed to be taken by Government in this regard?

Misinformation by TV channels

& 700 Dr. Santanu Sen:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) details of steps being taken to ensure that TV channels do not misinform people without fact checking the news, as in the past few years there have been several instances of TV channels misinforming public, for example the Nano Chip in ₹2000 currency note;
- (b) the details of guideline or advisory Government is planning to issue to TV channels to ensure that they spend more resources on fact checking before publishing/ airing a news; and
- (c) if not, the reasons therefor?

Viewership and audience of digital channels of Prasar Bharati

701 Shri Sambhaji Chhatrapati:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether any assessment has been made by Government to find the viewership/audience of digital channels of Doordarshan and Akashvani;
- (b) if so, the details thereof, for the last three years;
- (c) whether the digital channels of Prasar Bharati is popular in other countries also and if so, the details of the top five countries with viewership details for said period; and
- (d) the steps Government proposes to initiate to make digital channels of Prasar Bharati more popular?

Misuse of social media for anti-India feeling

702 Shri Y. S. Chowdary:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that Government has constituted several Committees in the past to suggest a framework to keep a watch on social media;
- (b) if so, details thereof along with information about the recommendations of the Committees;
- (c) whether Government issued any regulations, rules recently, to be followed by the social media groups in view of large scale misuse of social media and propagating anti-India feelings;
- (d) if so, details thereof; and
- (e) the details of number of social media groups that have complied with the rules and appointed nodal officers for addressing the complaints?

Complaints registered to ASCI

703 Dr. Anbumani Ramadoss:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government is aware about the total number of complaints registered to Advertising Standards Council of India (ASCI) regarding surrogate advertisements for tobacco and alcohol products being broadcast in various Television channels in the country;
- (b) if so, the details thereof;

- (c) whether Government has taken action against the corporates and TV channels who produce and broadcast surrogate advertisements for tobacco and alcohol products in violation of advertising code and rules under Cable Television networks (Regulation) Act, 1995; and
 (d) if so, the details thereof?

Revenue loss due to Government advertisement

704 Shri A. Vijayakumar:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the number of news and entertainment channels, existing in the country;
 (b) whether a number of channels have been closed due to revenue loss on account of Government advertisement;
 (c) if so, the details thereof; and
 (d) the criteria for distributing Government advertisements to private channels in the country?

New digital media ethics

705 Shri Mallikarjun Kharge:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has sent any notice to take down objectionable content from digital media outlets under the new digital media ethics;
 (b) if so, the details of such orders, for each digital media outlet, with the reason for the content being objectionable;
 (c) the number of such orders which have been complied with;
 (d) what action can be taken against such media companies, in case of refusal to take down any content after receiving such a notice; and
 (e) whether any such action has been taken so far?

Role of news channels/radio during COVID-19

706 Shri B. Lingaiah Yadav:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the details of role played by news channels/radio including Government/private in facing COVID-19 situation by general public and in displaying information about new helpline to needy persons including helpline for psychological support etc.; and
 (b) if so, the details thereof and if not, the reasons therefor?

Framework to keep a watch on social media

707 Shri Vaiko:

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that Government has constituted several Committees in the past to suggest a framework to keep a watch on social media;
 (b) if so, the details thereof along with information about the recommendations of the Committees;
 (c) the details of action taken for minimising the cases of obscene postings and outraging the modesty of women; and
 (d) the details of number of social media groups that have complied with the rules and appointed nodal officers for addressing the complaints?

Advertisement expenditure by Government

708 **Dr. Sasmit Patra:**

Will the Minister of **Information and Broadcasting** be pleased to state:

total amount of Government expenditure towards advertisements in various media, print, electronic and digital over the past three years, media-wise and year-wise?

Amendment in Cinematographic Act

709 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has proposed some amendment in Cinematographic Act in recent past;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of its impact on the royalty distribution to the writers?

Film Certification Appellate Tribunal

710 **Shri Ramkumar Verma:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has dissolved the Film Certification Appellate Tribunal (FCAT);
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps taken by Government to reinstate the FCAT in order to provide affordable and accessible remedies to film makers?

Tardy pace of Jal Jeevan Mission

711 **Shri Sanjay Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that the implementation of the Jal Jeevan Mission has been slow, inefficient and there has been a negligence despite availability of funds ;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there has been an inordinate delay in inviting tenders under this scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

Data bank on Palaeochannels

712 **Shri Binoy Viswam:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has created a systematic data bank on Palaeochannels as recommended by the Palaeochannels Committee (2016), if so, the details thereof;
- (b) whether Government has taken any concrete steps regarding aquifer delineation and development, if so, the details thereof and funds allocated district-wise;
- (c) whether Government has taken any effective measures regarding the artificial recharge structure of Palaeochannels; and
- (d) whether Government is planning to form a separate cell for Palaeochannels in the Central Ground Water Board for handling activities of Palaeochannels and development of groundwater resources?

Safe drinking water to all by 2030

713 **Shri Ripun Bora:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government proposes to provide safe drinking water to all by 2030; and
- (b) if so, details of the proposal and action taken to set up a treatment plant to supply contaminants free community-based, sustainable water supply system?

Status of Ken-Betwa project

& 714 **Dr. Santanu Sen:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the status of the plan to link rivers and the name of rivers that are going to be linked; and
- (b) the status of the Ken-Betwa project and steps being taken to prevent inundation of forests?

Allocation of funds to NGP

715 **Dr. Vikas Mahatme:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether there continues to be consistent underutilization of funds allocated to National Ganga Plan and Ghat Works under Namami Gange Programme, if so, the reasons therefor; and
- (b) the steps undertaken by Government to tackle this issue and ensure optimum utilization of funds?

Hazardous chemicals in underground water

716 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Shri Harnath Singh Yadav:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has taken cognizance of the availability of hazardous chemical contents in underground water which is being used for drinking purposes throughout the country despite being unfit, thereby adversely affecting human health;
- (b) whether Government has conducted any scientific study in this matter;
- (c) if so, the details thereof, State-wise and if not, the reasons therefor;
- (d) the remedial steps taken/being contemplated by Government, in coordination with various State Governments, in this regard; and
- (e) the new steps being taken by Government to ensure availability of safe drinking water to the citizens?

Acute crisis of drinking water

717 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Shri Vijay Pal Singh Tomar:

Shri P. Bhattacharya:

Shri Harnath Singh Yadav:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether it is a fact that several parts of the country are facing acute crisis of drinking water and the steps taken by Government to address the problem of water;

- (b) the scheme of Government to develop alternative sources of water other than ground water; and
- (c) the measures taken during the last two years for providing clean drinking water in rural areas?

Study on water scarcity

718 **Shri Subhash Chandra Singh:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government has commissioned a study of the water scarcity crisis in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Rain water harvesting and water conservation in Punjab

719 **Sardar Balwinder Singh Bhunder:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government is aware that ground water level is depleting every year, if so, the data on ground water depletion for the last three years, State-wise;
- (b) the details of levels of ground water at present and its depletion, during the last three years, State-wise;
- (c) the measures being taken to conserve the ground water resources across the country;
- (d) the long term measures being taken by Government to ensure rainwater harvesting and water conservation; and
- (e) the measures taken by Government to mitigate the water crisis in the State of Punjab?

Implementation of JJM in Tamil Nadu

720 **Shri P. Wilson:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) details of number of rural households in Tamil Nadu where tap water supply connections have been provided under Jal Jeevan Mission (JJM) scheme, district-wise;
- (b) details of funds sanctioned, allocated and utilized in Tamil Nadu under JJM scheme during the last five years;
- (c) steps taken by Government to ensure speedy implementation of this Mission with a view to realize its objectives in Tamil Nadu;
- (d) whether there is any plan to extend JJM scheme to urban areas especially in slum areas; and
- (e) whether Government is taking any steps to enact/issue guidelines PAN INDIA relating to recharging and safeguarding of groundwater level?

Polluted water in Indira Gandhi canal

721 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that polluted water is released from Punjab into Indira Gandhi Canal in Rajasthan, if so, since when this water is being released;
- (b) the details of the action taken to stop the release of polluted water; and
- (c) the details of the States which are affected due to this polluted water, district-wise and population-wise?

Designs changes by CWC of Polavaram Head Works

722 **Shri V. Vijayasai Reddy:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of changes made by the Central Water Commission (CWC) in the designs of Polavaram Head Works;
- (b) whether it is a fact that Government has asked the State Government to carry out additional works and the Ministry would reimburse the amount spent for the same;
- (c) if so, the details thereof; and
- (d) whether it is also a fact that due to above changes, estimates for Head Works have gone up from ₹ 5,535.41 crore to ₹ 7,192.02 crore and, if so, the details thereof?

Implementation of ABY

723 **Shri Y. S. Chowdary:**

Shri Vaiko:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the main features of Atal Bhujal Yojana (ABY) which has been planned, to shore up groundwater resources across the country;
- (b) the budget allocations made during the last three years and amount spent in each State including in Andhra Pradesh;
- (c) whether proposal for Gram Panchayat level water action plan would be encouraged and implemented by having Panchayat level Committees, including representation to women to suit the local needs like farming, irrigation and household requirements; and
- (d) the details of efforts made for making extensive use of sensors and information technology to augment water data leading to district's best water usage practices?

Constitution of Pancheshwar dam

724 # **Shri Narain Dass Gupta:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Detailed Project Report (DPR) of the dam to be built at Pancheshwar in Champawat district of Uttarakhand situated at the border of Nepal has been prepared;
- (b) if not, the reasons therefor;
- (c) whether the environmental approval has been obtained for the construction of the dam; and
- (d) if so, by when the construction is likely to be started?

Construction of check dams on Markandeya river

725 **Dr. Anbumani Ramadoss:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government will intervene and stop the construction of check dams across Markandeya river a tributary of Thenpennai river constructed by Upper Riparian State Government of Karnataka to protect and safeguard the well being of the farmers in State of Tamil Nadu; and
- (b) if so, the details of the measures taken by Government thereof;
- (c) whether Government has any proposal to constitute a tribunal under Article 262 to resolve the inter-State Thenpennai river water dispute between Karnataka and Tamil Nadu; and

(d) if so, the details thereof?

National Bureau of Water Use Efficiency

726 Shri Bhaskar Rao Nekkanti:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has/had any specific expert/Inter-ministerial committee/research study/policy/plan/strategy for studying and evaluating the impact of setting up a National Bureau of Water Use Efficiency; and
- (b) if so, the details thereof?

Water resources atlas for India

727 Shri Bhaskar Rao Nekkanti:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has/had any specific expert/Inter-ministerial committee/research study/policy/plan/strategy for studying, evaluating and mapping India's water resources with existing land resources and creating an up-to-date water resource atlas for India; and
- (b) if so, the details thereof?

Establishment of Hydrel Project at Polavaram Project

728 Shri T.G. Venkatesh:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the Government is aware that the proposed Hydrel Project at Polavaram Project is to generate low-cost cheap power;
- (b) if so, the details thereof;
- (c) whether any timeframe has been set for its completion; and
- (d) the status of the project as on date?

Safe drinking water in remote areas

729 Smt. Jharna Das Baidya:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government is aware that safe drinking water is still not available in many remote areas in the country, particularly in Tripura and other North Eastern States;
- (b) if so, Government has identified those areas, where safe drinking water is scarce; and
- (c) the details of plan for provisions of safe drinking water in every village in a time bound manner?

Boosting rural economy through JJM

730 Smt. Mamata Mohanta:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the Jal Jeevan Mission (JJM) announced by Government will also boost the rural economy apart from the aim of providing tap water to all household by 2024;
- (b) if so, the details of Government infrastructure outlays for this Mission; and
- (c) the steps taken so far in rural areas of the country specially in Odisha to achieve the targets for making the mission successful?

Increased risk of flood

731 **Shri M.V. Shreyams Kumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the country has been facing an increased risk of flood during the last three years;
- (b) if so, the details of the States that suffered the maximum loss due to flood during the last three years;
- (c) whether Government has plans to introduce any measures to increase flood resilience across India; and
- (d) if so, the details thereof along specific plan for Kerala?

Details of funds spent on Namami Gange Programme

732 **Shri Mallikarjun Kharge:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the total funds allocated and utilised under the Namami Gange Programme (NGP) since inception, State-wise and year-wise;
- (b) the total number of projects sanctioned under the project and their fund allocation, State-wise;
- (c) the total number of projects actually completed so far, State-wise; and
- (d) the total funds under the scheme which is lying unutilised?

Allocation of funds under PMKSY

733 **Dr. L. Hanumanthaiah:**

Shri Akhilesh Prasad Singh:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of funds allocated and disbursed for irrigation project under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during the last five years;
- (b) whether the PMKSY improved the agricultural productivities in the country;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps being taken by Government to increase the irrigation areas and agriculture productivities?

Water stressed States

734 **Shri K.C. Ramamurthy:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether it is a fact that Karnataka has been identified as one of the seven water stressed States in the country under Atal Bhujal Yojana;
- (b) the details of districts and blocks identified in Karnataka;
- (c) the success of the scheme and extent of improvement in groundwater levels identified blocks and districts in Karnataka after implementation of the Scheme;
- (d) whether there is any proposal to extend this to other parts of the State; and
- (e) if so, the details thereof?

Conservation of lakes and rivers

735 **Shri G.C. Chandrashekhar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether a number of lakes and rivers which are not covered under the National River Conservation Plan (NRCP) have been polluted due to discharge of waste, garbage, etc;
- (b) if so, the details of lakes and stretches of rivers identified as most polluted, State-wise
- (c) whether Government proposes to initiate any action plan for the conservation of lakes and the rivers not covered under NRCP; and
- (d) if so, the details thereof and the funds earmarked and allocated for the purpose, State-wise?

Funds to Rajasthan and Maharashtra by NABARD for ground water recharge

736 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the funds provided to Rajasthan and Maharashtra by National Bank for Agriculture and Rural Development (NABARD) to recharge ground water through dug wells during the last three years;
- (b) the amount of subsidy given to the farmers through this scheme; and
- (c) the amount to be provided to Rajasthan and Maharashtra States for this scheme through NABARD?

Objections to Markandeya river dam

737 **Shri Vaiko:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Tamil Nadu Government has raised objection for Markandeya river dam being constructed by Karnataka, depriving water in river South Pennai for Tamil Nadu farmers;
- (b) if so, the details thereof;
- (c) whether a Tribunal will be constituted to adjudicate the dispute as demanded by Tamil Nadu;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

New Water Security Plan

738 **Shri Vijay Pal Singh Tomar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has plans to come up with a new water security plan keeping in view the prevailing water crisis, in almost all parts of the country;
- (b) whether Government has taken into account work done by villagers and non-governmental organisation's in conserving water in rural places and areas of water scarcity; and
- (c) if so, whether Government plans to adopt these measures and work with non-governmental organisation in drawing up drinking water security plans in such areas of water scarcity?

Funds under PMKSY

739 **Dr. Narendra Jadhav:**

Shri Mallikarjun Kharge:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of the funds released under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) since inception, State-wise and year-wise;
- (b) the details of funds utilised since the inception of the scheme, State-wise and year-wise;
- (c) the fund allocation for individual parts under the scheme like Accelerated Irrigation Benefit Programme (AIBP), 'Har Khet Ko Pani,' etc, since inception, State-wise and year-wise, and (d) the actual utilisation of funds for each of the component of PMKSY, State-wise and year-wise?

Status of Mahanadi Tribunal

740 **Dr. Sasmit Patra:**

Will the Minister of *Jal Shakti* be pleased to state:

details of the developments that have taken place with the Mahanadi Tribunal till date with special focus on the developments during the last six months?

Fresh water to every household

741 **Smt. Priyanka Chaturvedi:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has launched any scheme for providing fresh water to every household in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the future targets of Government regarding the project?

Status of completion of Jawai dam

742 # **Shri Om Prakash Mathur:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) by when the work related to recharge of Jawai dam would be completed;
- (b) the number of water tunnels and canals to be constructed under this project; and
- (c) whether the necessary resources are not being made available, even after the Detailed Project Report (DPR) has been found feasible?

Constitution of Godavari Tribunal

743 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has agreed to set up a Godavari Tribunal for adjudicating on the sharing of the waters of Godavari river between Andhra Pradesh and Telangana;
- (b) if so, the details thereof;
- (c) whether any terms and reference has been arrived at for this purpose;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Funds for welfare schemes of khadi workers

744 Dr. Fauzia Khan:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the details of khadi workers presently engaged in khadi industries in the country, State-wise;
- (b) the details of funds allocated and spent on the welfare schemes of khadi workers along with the number of khadi workers benefited therefrom during each of the last three years and the current year, State-wise;
- (c) the details of khadi products exported and the foreign exchange earned therefrom during the said period, product-wise and country-wise; and
- (d) whether Government proposes to provide special incentives to khadi and village industries to promote its exports and if so, the details thereof?

Setting up agro and rural industries

745 Shri Binoy Viswam:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has fixed any targets for setting up agro and rural industries in the country during each of the last five years and the current year;
- (b) if so, the details thereof and the achievements made in this regard, State-wise;
- (c) whether Government proposes to provide financial assistance directly to villagers to start small industries so that they do not need to pay higher interest rate to banks;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the steps taken by Government in this regard?

Setting up MSMEs under PMMY

746 # Shri Neeraj Dangi:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) details of the Micro, Small and Medium Enterprises (MSMEs) set-up in the country particularly under Pradhan Mantri Mudra Yojana (PMMY) during the last three years, State-wise and year-wise;
- (b) the total turnover of these units during each year of the said period; and
- (c) the details of funds released by the Central Government to Rajasthan Government for the establishment of MSMEs during the last three years, year-wise?

NSIC facilitation for financial assistance to MSMEs

747 Shri K. Somaprasad:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) details of action taken by National Small Industries Corporation Ltd. (NSIC), a public sector undertaking under the Ministry which facilitates Micro, Small and Medium Enterprises (MSMEs), to provide financial assistance to MSMEs under its Raw Material Assistance Scheme against bank guarantee for payment to suppliers;
- (b) the details of assistance rendered to SC/ST entrepreneurs of different States including Kerala; and
- (c) whether Government proposes to assist investment in machinery to manufacturing MSMEs by offering the same at subsidized prices and if so, the details thereof?

Loan repayment moratorium for MSMEs

748 **Shri P. Wilson:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) steps taken on requests for moratorium on loan repayment for Micro, Small and Medium Enterprises (MSMEs) from States /UTs , including Tamil Nadu;
- (b) if so, details thereof and action taken thereon;
- (c) whether Government has any plans to revive, restructure, rehabilitate closed/sick MSME's through any schemes/programmes with financial assistance through banks/financial institutions, if so, details thereof;
- (d) whether Government has any plans to encourage large scale establishments of MSMEs through out India especially in Tamil Nadu to generate more employment opportunities;
- (e) if so, details thereof; and
- (f) whether all the MSME's will be exempted from payment of all taxes during COVID-19 period?

Effect of lockdown on MSMEs units

749 **Dr. L. Hanumanthaiah:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government is aware that the COVID-19 induced lockdown has affected fatally many of Micro, Small and Medium Enterprises (MSMEs) units in the country;
- (b) if so, the details thereof;
- (c) whether Government is also aware that the COVID-19 induced lockdown has rendered many people jobless for an indefinite period especially the rural people;
- (d) if so, the details thereof; and
- (e) the steps being taken by Government to bail out these MSMEs units and to create employment opportunities for rural people who became jobless due to this pandemic?

KVIC exhibitions

750 # **Dr. Ashok Bajpai:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether the Khadi and Village Industries Commission (KVIC) has organised the exhibitions across various regions of the country to promote the buying of the Khadi and Village Industries products;
- (b) if so, the number of total exhibitions organised in Uttar Pradesh during each of last three years and current year; and
- (c) the total amount of funds spent, in this regard, during above period, the details thereof?

Launch of Khadi Natural Paint

751 # **Smt. Kanta Kardam:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has launched India's first "Cow-dung Paint" i.e. eco-friendly, non-toxic paint called the "Khadi Prakritik Emulsion paint", if so, the details thereof and the salient features of the same;
- (b) whether "Khadi Prakritik Paint" has anti-fungal, anti-bacterial properties based on the cow-dung and its main ingredient has been certified by the Bureau of Indian Standards and if so, the details thereof; and
- (c) whether "Khadi Prakritik Paint" would promote local manufacturing, create permanent

employment and generate additional revenue for farmers and cow shelter homes and if so, the details thereof?

Financial assistance towards MSMEs

752 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) measures taken by Government towards financial assistance to the Micro, Small and Medium Enterprises (MSMEs) to cope with the financial impact of the COVID-19 pandemic;
- (b) if so, then amount of fund is allocated by Government towards MSMEs sectors; and
- (c) whether any tax resumption has been given to the MSMEs, if so, the details thereof, State-wise and industry category-wise?

Royalty for minerals

753 **Shri Binoy Viswam:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government proposes to amend the amount of royalty being paid to States for minerals;
- (b) whether Government has constituted a study group for the purpose of amending the rate of dead rent for major minerals;
- (c) if so, the details thereof and the progress made in this direction by the said group;
- (d) the time by which the royalty rates for minerals are likely to be amended/increased; and
- (e) the total amount of royalty paid to States in the last three years for minerals?

Reforms in the mining sector

754 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government has any concrete plan to introduce much awaited reforms in the country;
- (b) if so, the details thereof;
- (c) the major ores likely to receive a much greater push in mining after the reforms; and
- (d) whether Government considers that the major reforms may push the contribution of mining sector in the Gross Domestic Product (GDP) of the country and if so, the details thereof?

Gold reserves in the country

755 **Shri G.C. Chandrashekhar:**

Will the Minister of **Mines** be pleased to state:

- (a) the details of areas having gold reserves in the country and extent of gold reserves estimated therein, State-wise;
- (b) whether the cost incurred on extracting gold works out to be more as compared to the price of gold in the market;
- (c) if so, the details thereof along with the reasons therefor;
- (d) the steps being taken/proposed to be taken by Government for proper exploration of the gold reserves and reducing the cost incurred on the extraction of gold; and
- (e) whether Government has looked into the survey reports regarding restarting the closed gold mines?

Implementation of PMKKKY

756 **Shri Sanjay Seth:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government has successfully implemented Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY);
- (b) if so, the details thereof along with its aims and objectives;
- (c) the number of States that are implementing PMKKKY at present along with the steps taken by Government to ensure that all the States in the country implement PMKKKY;
- (d) the problem faced by Government in implementing PMKKKY and the achievement made since its inception; and
- (e) the other steps taken by Government for the development of mining affected areas and welfare of the people of the said region?

Garib Nawaz Skill Development Centres

757 **Shri Syed Zafar Islam:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that Government is contemplating on opening up of Garib Nawaz Skill Development Centers across the country, including Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether any such centers have already been opened up in the State of Uttar Pradesh, if so, the details thereof; and
- (d) the opportunities and facilities being offered under this programme?

Minorities living below poverty line

758 **Shri Syed Zafar Islam:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of minorities living below poverty line on the basis of new plan panel's definition of poor in the country, including Uttar Pradesh; and
- (b) the steps proposed to be taken for the upliftment of minorities living below poverty line?

Low utilisation of funds by the Ministry

759 **Shri Syed Zafar Islam:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that the Ministry has spent less funds allocated to it in 2018-19;
- (b) the percentage of funds allocated in 2016-17 and 2017-18 that are currently unspent; and
- (c) the reasons for low utilization of funds?

'Padho Pardesh' scheme

760 **Shri V. Vijayasai Reddy:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of students who have benefited from the 'Padho Pardesh' scheme from 2018 to 2020;
- (b) whether Government is aware that the number of minorities applying and getting interest subsidy under the scheme has been low;
- (c) whether the reasons can be identified for low participation; and

(d) if so, the details thereof?

Infrastructure development programme

761 **Smt. Jharna Das Baidya:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that Government has decided to expand the infrastructure development programme, being implemented for the minority population in the country; and
(b) if so, the details thereof?

Scholarships for minorities

762 **Shri Rakesh Sinha:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of students from the minority communities who were granted scholarships in 2018-19, 2019-20 and 2020-21;
(b) their distribution among various minority communities i.e. Muslims, Christians, Sikhs, Buddhists, Jains and Parsis;
(c) whether it is a fact that fake identities have been identified by Government which were used to draw scholarships;
(d) if so, their number since 2016 to 2021; and
(e) the distribution of such fake identities, community-wise and State-wise?

Naya Savera scheme in Kerala

763 **Shri John Brittas:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the funds transferred to the State of Kerala in the last two years under the Naya Savera scheme;
(b) whether Government proposes to increase the number of scholarships under this scheme in the State of Kerala; and
(c) if so, the details thereof?

New definition of minorities

764 # **Shri Mahesh Poddar:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether in at least eight States/UT like Mizoram, Nagaland, Lakshadweep, Meghalaya, etc., Hindus constitute only 3 to 15 per cent of population, while they are considered as majority and communities with 85 to 95 per cent of population are considered as minorities;
(b) whether minorities are mostly identified and defined on religious ground while the process of identification of minorities on linguistic basis is neglected; and
(c) whether Government would consider to decide new and constitutionally acceptable criteria for identifying and defining "minorities" in view of the changed scenario, if so, by when and if not, reasons therefor?

Development of IWT in Kerala

765 **Shri K. Somaprasad:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the details of progress of Sagarmala projects in the State of Kerala;

- (b) whether any new projects are under consideration for the development of Inland Water Transport (IWT) in addition to five existing National Waterways in Kerala; and
 (c) if so, the details thereof?

National Waterway-3 in Kerala

766 **Dr. V. Sivadasan:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether there is any development activity going on in the National Waterway-3, in Kerala, if so, the details thereof;
 (b) the fund allocation for the project; and
 (c) the schedule for the work completion?

Status of green port initiative

767 **Smt. Shanta Chhetri:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the progress status of green port initiative State-wise and year-wise for the last three years;
 (b) whether Shore-power or cold ironing or alternative maritime power is being promoted for optimum use in all ports in India; and
 (c) if so, the details thereof, if not, the reasons therefor?

Special Purpose Vehicle to develop waterways

768 **Shri M. Shanmugam:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government has proposed the major ports to form Special Purpose Vehicles (SPVs) to develop waterways across the country;
 (b) if so, the details thereof;
 (c) the details of waterways which are proposed to be allocated to ports, especially Cochin, Chennai, Vishakhapatnam and Paradip ports;
 (d) the status of National Waterway-4 and by when it would be completed; and
 (e) the amount that would be earmarked from Central fund for development of water transport and by when these waterways will be operationalised?

Skill Gap Studies

769 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether it is a fact that Skill Gap Studies have been completed in more than 20 coastal districts of the country;
 (b) if so, the names of districts in Andhra Pradesh where Skill Gap Studies have been identified and skill action plans prepared and implemented;
 (c) whether there are any plans to set up Multi-Skill Development Centre at Visakhapatnam;
 (d) if so, the details thereof; and
 (e) if not, the reasons therefor?

Expenditure incurred on construction of new ports

770 # Ms. Saroj Pandey:

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

the number of new ports which have been constructed or are under construction in the country, since 2015 till date and the total expenditure incurred on their construction?

Draft Indian Ports Bill, 2021

771 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

(a) whether Government has initiated any consultation process with all the stake-holders including the coastal States regarding Indian Ports Bill, 2021;

(b) if so, the details/summary of the discussion with all the stake-holders; and

(c) if not, the reasons therefor?

ROPAX and water taxi services in coastal States

772 Shri Ramkumar Verma:

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

(a) whether Government has formulated any plan to introduce Roll-on/ Roll-off passenger service (ROPAX) and water taxi services on a number of routes in all the coastal States;

(b) if so, the details thereof, State-wise; and

(c) the fresh steps taken by Government for harnessing waterways and integrating them with economic development of the country?

Purvanchal Expressway

773 Dr. Ameer Yajnik:

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) whether Government has fixed any target to inaugurate Purvanchal Express-way project in near future;

(b) if so, the details thereof;

(c) if not the reasons therefor; and

(d) the timeline and reason for the delay?

Rising road accidents and fatalities

774 Shri Harnath Singh Yadav:

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Vijay Pal Singh Tomar:

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) whether it is a fact that road accidents and fatalities are rising despite measures taken by the Central and State Governments;

(b) if so, whether any study has been made to reduce the rate of accidents, since incidents of road accidents have increased day-by-day; and

(c) the steps taken by Government, including those under the Pradhan Mantri Sadak Suraksha Yojana in this regard?

Implementation of road package for Bihar

775 # **Shri Sushil Kumar Modi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that an amount of 54 thousand crore rupees was earmarked for the construction of roads, bridges and culverts in Bihar, out of the package announced by Hon'ble Prime Minister for the State of Bihar on 18th August 2015;
- (b) the number of projects completed/ under progress and at the tender or Detailed Project Report (DPR) stage;
- (c) the amount of funds spent by Government, so far; and
- (d) the reasons responsible for delay in implementation of the package, project-wise details thereof?

Deletion of Section 163 (a) of the MV Act, 1988 and notifying Section 164 and 161

776 # **Shri Sushil Kumar Modi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that a new section 164 has been added after deleting Section 163 (a) of Motor Vehicles (MV) Act, 1988 and Section 161 has been amended, by which a provision of ₹ 5 lakh compensation on death and ₹ 2.5 lakh on being grievously injured in an accident and ₹ 2 lakh on death due to hit and run has been made;
- (b) whether the above amendment was made in September, 2019 but the amended provision has not yet been notified; and
- (c) if so, reasons for delay and by when the same would be notified?

Removal of liquor shops along NHs

777 # **Shri Surendra Singh Nagar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the efforts made by Government to remove the liquor shops situated along the National Highways (NHs) have been implemented properly, if so, the details thereof;
- (b) the places where these shops have been re-located; and
- (c) whether any compensation has been paid to these shopkeepers for presumptive loss in the business, if so, the details thereof?

Unsafe means of transport for carrying school children

778 # **Shri Surendra Singh Nagar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government is aware of the fact that unsafe means of transport are being used to carry the school children to their schools, thus putting their lives in danger;
- (b) the number of such accidents which have occurred in Delhi, during last year;
- (c) the details of measures adopted towards the safety of children and action taken against such vehicles, and if not, the reasons therefor; and
- (d) the total number of 'hit and run' cases which have taken place in Delhi during last three years, along with the details of action taken therein?

Multi-modal logistics park in AP

779 **Shri V. Vijayasai Reddy:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the Cabinet Committee on Economic Affairs has approved setting up of a multi-model logistic park at Visakhapatnam and Vijayawada in Andhra Pradesh (AP);
- (b) if so, the details thereof;
- (c) whether it is also a fact that the logistic costs in the country are much higher than the other developing and developed countries and, if so, the manner in which they can be compared; and
- (d) to what extent the logistic parks help in reducing logistic costs and by when logistic park at Visakhapatnam and Vijayawada are going to be completed?

Status of road construction in Delhi-Lucknow Highway

780 # Shri Hardwar Dubey:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the road construction work is being undertaken in the Bareilly-Sitapur section of Delhi-Lucknow Highway; and
- (b) if so, by when this work would be completed?

Steps taken for road safety

781 Shri Parimal Nathwani:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the essentials steps being taken for road safety, particularly to reduce the fatalities on roads;
- (b) the steps taken by Government to make the driving of trucks and heavy-duty vehicles safer;
- (c) whether Government plans to impart special training before issuing driving licenses of trucks, dumpers and other heavy-duty vehicles; and
- (d) if so, the details thereof?

Landslides causing road disruption on NH 10 And 55

782 Smt. Shanta Chhetri:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Ministry is aware that every year during rainy season landslide causes disruption to vehicular movement on National Highway (NH) 10 and 55 and affects the living condition of people in the region and yet no maintenance or adequate solution is drawn out for lasting solution to combat road disruption problem;
- (b) whether the Ministry will give an adequate reply for this harassment to the people living in the area over the years;
- (c) whether the Ministry is proposing to provide adequate solutions if any, for combating the problem; and
- (d) if so, the details thereof, if not, the reasons therefor?

Vijayawada-Bangalore Greenfield Expressway

783 Shri T.G. Venkatesh:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Ministry has been in receipt of a request from Andhra Pradesh (AP) Government for sanction and release of funds for construction of Vijayawada-Bangalore Greenfield Expressway;

- (b) if so, the details thereof;
- (c) whether the Andhra Pradesh Government has also requested the Ministry to take up the construction of the above Expressway in first phase itself instead of second phase as was decided; and
- (d) if so, the details thereof?

Modern bus terminals

784 # Shri Deepak Prakash:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government is considering to contribute a certain amount to the total cost of modern bus terminals to be set up by the States;
- (b) if so, whether any amount has been provided to State Government of Jharkhand so far; and
- (c) whether State Government of Jharkhand has recently sent any proposal or suggestion regarding modernising the bus terminal?

Status of Rajendra Pul, Simaria, Mokama, Bihar

785 Shri Rakesh Sinha:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Rajendra Pul, Simaria, Mokama Bihar on the Ganga is one of the oldest bridges in Bihar and facilitates link between north and south Bihar;
- (b) whether it is also a fact that the bridge is under repair for last many years;
- (c) if so, which department/company has been entrusted the task to repair it;
- (d) timeframe for completion of repair work;
- (e) whether due to delay in repair, people face difficulties and if so, details of alternative arrangements done to facilitate people and transport passing through this bridge; and
- (f) the amount of budget allocated for it?

NH upgradation in Kerala

786 Shri M.V. Shreyams Kumar:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of new National Highways (NHs) identified for upgradation in Kerala; and
- (b) the estimated cost of these projects and the expected period of completion, project-wise?

Bharatmala Phase-II

787 Shri Prabhakar Reddy Vemireddy:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that National Highway Authority of India (NHAI) is planning for Bharatmala Phase-II;
- (b) if so, details of length in kilometers going to be constructed under Phase-II including Andhra Pradesh;
- (c) the details of plan of execution and amount involved to complete Phase-II;
- (d) the manner in which the Ministry can ramp up speed and complete road projects under Bharatmala Phase-II, particularly in Andhra Pradesh in view of huge allocation made for infrastructure and road sector in 2021-22 Budget; and
- (e) the status of Phase-I projects in AP?

Land acquisition for NH projects

788 **Shri John Brittas:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government of Kerala has agreed to bear 25 per cent of the cost for land acquisition for National Highway (NH) development in the State;
- (b) if so, the total cost estimated for land acquisition; and
- (c) the details of the States where similar provisions of the States sharing land acquisition cost was agreed upon?

Vehicle scrappage policy

789 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government of National Capital Region (NCR) of Delhi is moving ahead to scrap 15- year old Petrol and 10-year old diesel vehicles and is in the process of impounding such vehicles;
- (b) whether it is also a fact that Central Government has allowed 20-year private Vehicles to ply after re-registration of vehicles through a policy decision;
- (c) if so, reasons for different policy decisions and whether Government would announce the clear policy on these vehicles; and
- (d) whether Vehicles with more than 50,000 kilometers and fit to ply also come under scrap policy and if so, reasons thereof?

Roads constructed in Karnataka

790 **Shri Iranna Kadadi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the length of roads constructed in Karnataka during the last three years with a break-up of road, district-wise;
- (b) the number of tenders floated and contracts awarded for the road construction during the said period in Karnataka;
- (c) the length in kilometres of roads for which bidding process is still pending and the total worth of these bids; and
- (d) the length in kilometres of roads pending for construction whose bidding process have been completed during the last three years and the total worth of these tenders with break-up in Karnataka?

Coastal Highways in Odisha

791 **Shri Prashanta Nanda:**

Will the Minister of **Road Transport and Highways** be pleased to state:
the status of Coastal Highways in Odisha?

Import of sports equipments

792 # **Shri Neeraj Dangi:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) whether many sports are lagging behind in the country due to non availability of sports equipments for the players;
- (b) if so, the details thereof;

- (c) the details of funds spent on the purchase of sports equipments from foreign countries, during last five years, year-wise; and
- (d) the details of countries and agencies from where sports equipments have been imported?

Employment for youth

793 # Shri Ram Nath Thakur:

Will the Minister of ***Youth Affairs and Sports*** be pleased to state:

- (a) whether it is a fact that the youth of the country has worked actively for public service during the COVID-19 pandemic;
- (b) whether Government has any action plan for the youth in light of the work done by them;
- (c) the details of schemes being implemented for employment generation to curb the basic problem of unemployment; and
- (d) the steps being taken by Government to provide maximum benefits to those youth under "Atmanirbhar Bharat" scheme?

Setting up basic sports infrastructure in Odisha

794 Smt. Mamata Mohanta:

Will the Minister of ***Youth Affairs and Sports*** be pleased to state:

- (a) whether Government has taken any measures for setting up basic sports infrastructure in the State of Odisha;
- (b) if so, the details thereof; and
- (c) the quantum of funds allocated and released by Government for this purpose to the States/UTs and utilised by them including the details of the basic infrastructure built up during the last three years and the current year?

Promotion of sports through NGOs

795 # Dr. Ashok Bajpai:

Will the Minister of ***Youth Affairs and Sports*** be pleased to state:

- (a) the details of the Non Governmental Organisations (NGOs) and other organisations which have received funds from Government under various schemes during each of the last three years and current year, organisation-wise and scheme-wise; and
- (b) the details of various schemes run by Government through NGOs and other organisations to promote sports in the country alongwith details of financial assistance provided to the States including rural areas during above period, State-wise and scheme-wise?

Employment and support to sportspersons

796 Shri Tiruchi Siva:

Will the Minister of ***Youth Affairs and Sports*** be pleased to state:

- (a) the measures taken by the Ministry to provide employment to retired youth players; and
- (b) mechanism by which the Ministry ensures provision of diet and equipment to young sportspersons who are not availing training during COVID-19 pandemic?

National Sports Academies

797 **Shri K.C. Venugopal:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the number of National Sports Academies and small 'Khelo India' centres established in the country, State-wise;
- (b) whether it is a fact that Government has proposed to set up hundred National Sports Academies and 1000 small 'Khelo India' centres in the country;
- (c) if so, the reasons for delay in establishing academies and sports centres in the country; and
- (d) the steps taken by Government to setup remaining academies and 'Khelo India' centres in the country?

Support to sportspersons affected from COVID-19

798 # **Ch. Sukhram Singh Yadav:**

Shri Vishambhar Prasad Nishad:

Smt. Chhaya Verma:

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the details of the steps taken to improve the condition of sportspersons and people associated with sports in view of COVID-19 and lockdown during the last two years and the effects thereof;
- (b) the steps taken by Government to polish the talent of the players during COVID-19 period;
- (c) the strategy to be adopted for the selection and performance of new players; and
- (d) whether Government would consider to give priority to provide more opportunities in the selection of new talented players at village level?

Funds for sports infrastructure facilities

799 **Shri Iranna Kadadi:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) details of funds allocated to sports infrastructure facilities for promotion of sports in country, particularly in rural areas of Karnataka during last three years and present year;
- (b) whether Government is considering/has taken technical and financial assistance from private institutions for development/ maintenance of sports infrastructure, if so, details thereof;
- (c) whether any steps have been taken to ensure availability of modern sports equipment to athletes and whether regular sports training programmes were conducted for athletes/coaches and if so, details thereof; and
- (d) whether any study has been undertaken to assess deficiencies in sports infrastructure and steps taken to correct them?

Preparations for Tokyo Olympics

800 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government has taken any effective measures and made preparations to train young athletes and sportspersons of the country to compete in the forthcoming Tokyo Olympics;
- (b) if so, the details thereof along with the total amount spent thereon during each of the last three years and the current year; and
- (c) whether Government has provided adequate support and facilities to States to develop better sports infrastructure facilities to match with the international standards for training sportspersons for Tokyo Olympics and if so, the details thereof?

New Delhi
The 19th July, 2021
28 Ashadha 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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